

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section IV

Chapter-23

CHAPTER 23

**RESIDUES AND WASTE FROM THE FOOD INDUSTRIES;
PREPARED ANIMAL FODDER**

NOTE:

Heading 2309 includes products of a kind used in animal feeding, not elsewhere specified or included, obtained by processing vegetable or animal materials to such an extent that they have lost the essential characteristics of the original material, other than vegetable waste, vegetable residues and by-products of such processing.

SUB-HEADING NOTE:

For the purpose of sub-heading 2306 41, the expression “low erucic acid rape or colza seeds” means seeds as defined in sub-heading Note 1 to Chapter 12;

Exim Code	Item Description	Policy	Policy Conditions
2301	FLOURS, MEALS AND PELLETS, OF MEAT OR MEAT OFFAL, OF FISH OR OF CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES, UNFIT FOR HUMAN CONSUMPTION; GREAVES		
2301 10	<i>Flours, meals and pellets, of meat or meat offal; greaves:</i>		
2301 10 10	Meat meals and pellets (including tankage)	Free	
2301 10 90	Other (including greaves)	Free	
2301 20	<i>Flours, meals and pellets, of fish or of crustaceans, molluscs or other aquatic invertebrates:</i>		
	<i>Fish meal, unfit for human consumption:</i>		
2301 20 11	Powder form	Free	
2301 20 19	Other	Free	
2301 20 90	Other	Free	
2302	BRAN, SHARPS AND OTHER RESIDUES, WHETHER OR NOT IN THE FORM OF PELLETS, DERIVED FROM THE SIFTING, MILLING OR OTHER WORKING OF CEREALS OR OF		

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section IV

Chapter-23

	LEGUMINOUS PLANTS		
2302 10	<i>Of maize (corn):</i>		
2302 10 10	Maize bran	Free	
2302 10 90	Other	Free	
2302 30 00	Of wheat	Free	
2302 40 00	Of other cereals	Free	
2302 50 00	Of leguminous plants	Free	
2303	RESIDUES OF STARCH MANUFACTURE AND SIMILAR RESIDUES, BEET-PULP, BAGASSE AND OTHER WASTE OF SUGAR MANUFACTURE, BREWING OR DISTILLING DREGS AND WASTE, WHETHER OR NOT IN THE FORM OF PELLETS		
2303 10 00	Residues of starch manufacture and similar residues	Free	
2303 20 00	Beet-pulp, bagasse and other waste of sugar manufacture	Free	
2303 30 00	Brewing or distilling dregs and waste	Free	
2304	OIL-CAKE AND OTHER SOLID RESIDUES, WHETHER OR NOT GROUND OR IN THE FORM OF PELLETS, RESULTING FROM THE EXTRACTION OF SOYABEAN OIL		
2304 00	<i>Oil-cake and other solid residues, whether or not ground or in the form of pellets, resulting from the extraction of soyabean oil:</i>		
2304 00 10	Oil-cake and oil-cake meal of soyabean, expeller variety	Free	
2304 00 20	Oil-cake of soyabean, solvent extracted (defatted) variety	Free	
2304 00 30	Meal of soyabean, solvent extracted (defatted)	Free	
2304 00 90	Other	Free	
2305	OIL-CAKE AND OTHER SOLID RESIDUES, WHETHER OR NOT GROUND OR IN THE FORM OF PELLETS, RESULTING FROM THE EXTRACTION OF GROUND-NUT OIL		
2305 00	<i>Oil-cake and other solid residues, whether or</i>		

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section IV

Chapter-23

	<i>not ground or in the form of pellets, resulting from the extraction of ground-nut oil:</i>		
2305 00 10	Oil-cake and oil-cake meal of ground-nut, expeller variety	Free	
2305 00 20	Oil-cake and oil-cake meal of ground-nut, solvent extracted variety (defatted)	Free	
2305 00 90	Other	Free	
2306	OIL-CAKE AND OTHER SOLID RESIDUES, WHETHER OR NOT GROUND OR IN THE FORM OF PELLETS, RESULTING FROM THE EXTRACTION OF VEGETABLE FATS OR OILS, OTHER THAN THOSE OF HEADING 2304 OR 2305		
2306 10	<i>Of cotton seeds:</i>		
2306 10 10	Oil-cake and oil-cake meal, decorticated, expeller variety	Free	
2306 10 20	Oil-cake and oil-cake meal, decorticated, solvent extracted (defatted) variety	Free	
2306 10 30	Oil-cake and oil-cake meal, undecorticated, expeller variety	Free	
2306 10 40	Oil-cake and oil-cake meal, undecorticated, solvent extracted (defatted) variety	Free	
2306 10 90	Other	Free	
2306 20	<i>Of linseed:</i>		
2306 20 10	Oil-cake and oil-cake meal, expeller variety	Free	
2306 20 20	Oil-cake and oil-cake meal, solvent extracted (defatted) variety	Free	
2306 20 90	Other	Free	
2306 30	<i>Of sunflower seeds:</i>		
2306 30 10	Oil-cake and oil-cake meal, expeller variety	Free	
2306 30 20	Oil-cake and oil-cake meal, solvent extracted (defatted) variety	Free	
2306 30 90	Other	Free	
	<i>Of rape or colza seeds:</i>		
2306 41 00	Of low erucic acid rape or colza seeds	Free	
2306 49 00	Other	Free	
2306 50	<i>Of coconut or copra:</i>		
2306 50 10	Oil-cake and oil-cake meal, expeller variety	Free	

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section IV

Chapter-23

2306 50 20	Oil-cake and oil-cake meal, solvent extracted (defatted) variety	Free	
2306 50 90	Other	Free	
2306 60 00	Of palm nuts or kernels	Free	
2306 90	Other:		
	Oil-cake and oil-cake meal, expeller variety:		
2306 90 11	Of mowra seeds	Free	
2306 90 12	Of mustard seeds	Free	
2306 90 13	Of niger seeds	Free	
2306 90 14	Of sesamum seeds	Free	
2306 90 15	Of mango kernel	Free	
2306 90 16	Of sal (de-oiled)	Free	
2306 90 17	Of castor seeds	Free	
2306 90 18	Of neem seeds	Free	
2306 90 19	Of other seeds	Free	
	Oil-cake and oil-cake meal, solvent extracted (defatted) variety:		
2306 90 21	Of mustard seeds	Free	
2306 90 22	Of niger seeds	Free	
2306 90 23	Of cardi seeds	Free	
2306 90 24	Of sesamum seeds	Free	
2306 90 25	Of mango kernel	Free	
2306 90 26	Of sal (de-oiled)	Free	
2306 90 27	Of castor seeds	Free	
2306 90 28	Of neem seeds	Free	
2306 90 29	Of other seeds	Free	
2306 90 30	Residues babool seed extraction	Free	
2306 90 90	Other	Free	
2307 00 00	Wine lees; Argol	Free	
2308 00 00	Vegetable materials and vegetable waste, vegetable residues and by-products, whether or not in the form of pellets, of a kind used in animal feeding, not elsewhere specified or included	Free	Import of acorns and horse chestnut is however, restricted for imports.
2309	PREPARATIONS OF A KIND USED IN ANIMAL FEEDING		

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section IV

Chapter-23

2309 10 00	Dog or cat food, put up for retail sale	Free	
2309 90	<i>Other:</i>		
2309 90 10	Compounded animal feed	Free	
2309 90 20	Concentrates for compound animal feed	Free	
	<i>Feeds for fish (prawn etc.):</i>		
2309 90 31	Prawn and shrimps feed	Free	
2309 90 32	Fish meal in powdered form	Free	
2309 90 39	Other	Free	
2309 90 90	Other	Free	

Policy Conditions of this Chapter:

- (1) Import of items of animal origin or the products intended for animal feeding containing animal origin materials under ITC (HS) Code 2309 'Preparations of a kind used in Animal Feeding' shall be subject to a sanitary import permit to be issued by Department of Animal Husbandry, Dairying & Fisheries, Government of India, as per Section 3A of Live-stock Importation Act, 1898, as incorporated by Live Stock Importation (Amendment) Act, 2001 (Act No. 28 of 2001, 29th August, 2001), or as amended from time to time.